

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). A statement giving the information required is placed on the Table of the Sabha.

STATEMENT

| Receipts | | Expenditure | |
|---|------------------|--|------------------|
| | 1962-63 Rs. | | 1962-63 Rs. |
| (i) Receipts from Agricultural Produce Cess | 63,04,700 | (i) Expenditure on administrative staff at the Headquarters | 10,52,700 |
| (ii) Other income | 17,11,400 | (ii) Expenditure on Research and other schemes including technical staff | 46,81,900 |
| Total | 80,16,100 | Total | 57,34,600 |

वातानुकूलित गाड़ियाँ/डिब्बे

*१०००. श्री मोहन स्वरूप : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वातानुकूलित गाड़ियाँ / डिब्बे घाटे में चल रहे हैं तथा उनकी लोकप्रियता घटती जा रही है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ; और

(ग) ऐसी वातानुकूलित गाड़ियों/ डिब्बों को चलाने पर कितना धन व्यय होता है ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० बें० रामस्वामी) : (क)से (ग) हर गाड़ी या डिब्बे का अलग अलग हिसाब नहीं रखा जाता वातानुकूल गाड़ियों/डिब्बों की लोकप्रियता घट नहीं रही है ।

I.A.C. Inaugural Flight to Goa

*1001. { श्री Ram Ratan Gupta:
श्री D. D. Mantri:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that liquors were served on the I.A.C. Inaugural flight to Goa on the 23rd March, 1963;

(b) if so, the reasons therefor; and

(c) whether liquor is served on other flights also?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) No, Sir. However, guests who were invited for lunch were offered alcoholic drinks on ground at Goa.

(b) Does not arise.

(c) The Corporation provide bar service facilities on some of their international services only viz. Bombay-Karachi, Delhi-Karachi and Madras-Colombo. On such services along with liquor other bonded articles like cigarettes, perfumes, etc., are available to the passengers on payment. Liquor is not served free but passengers can get it on payment.

Best Village

*1005. { श्री Ulaka:
श्री Dhuleshwar Meena:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether there was any nationwide competition for adjudging India's best village during 1962-63;

(b) if so, the name and location of the best village so adjudged;

(c) the special features of the said village which led to this result; and

(d) what prize has been given?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):

(a) and (b). Yes, Sir. The selection of the best village at the National level for 1962-63 will be made after the results of the Competition at the State levels are received.

(c) and (d). Do not arise at this stage.

Railway Accidents Enquiry Committee

***1007. Shri Ulaka:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 830 on the 17th May, 1962 and state:

(a) whether Government have since considered the question of re-constituting or appointing more members on the Railway Accidents Enquiry Committee; and

(b) if so, the decision of Government in this regard?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). It is not proposed to reconstitute or add to the membership of the Railway Accidents Committee, 1962.

Pepper Industries

2170. Shri Rama Chandra Mallick: Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount sanctioned to the State of Orissa for the development of Pepper Industries during the Third Plan period; and

(b) the amount given or proposed to be given during the first and second years of the Third Plan period?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b).

No scheme for the development of Pepper is being financed in Orissa during the Third Five Year Plan period.

Minor Irrigation Projects in Orissa

2171. Shri Ulaka: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Central Government have given any amount by way of grants and loans to Orissa Government for minor irrigation projects in the State during 1962-63; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes. Under the revised procedure for rendering financial assistance to State Governments, introduced from the year 1958-59, Central assistance admissible to various State Governments is sanctioned in bulk for schemes under the head "Agricultural Production" which includes Minor Irrigation and Land Development. As such, it is not possible to indicate the amount of Central assistance given to the Government of Orissa for their Minor Irrigation Projects during 1962-63.

It may, however, be mentioned that the State Government in its Minor Irrigation Programme during the Third Plan has provided for the following schemes:

1. Minor Irrigation
2. Tubewells
3. Lift Irrigation including Rusi Kulya Basin.

Information with regard to grants and loans sanctioned to the Government of Orissa during 1962-63 for their Agricultural Production Schemes, including Minor Irrigation and Land Development is given below:

| Year | Grant | Loan |
|---------|-----------------|-----------------|
| 1962-63 | Rs. 26.29 lakhs | Rs. 68.0 lakhs. |